



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Sep/202223/9

DATED: 22/09/2022

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Sep/202223/9 dated 22/09/2022 of Norms Committee - VII for the year 2022-23 was held on 22/09/2022 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	GEETA VERMA, Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	NAND Lal, Technical Authority	Technical Consultant, DGFT
4	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
5	DINESHNARAIN MATHUR, Technical Authority	Technical Consultant, DGFT
6	Omprakash sharma, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	RAPID ENGINEERING CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00233420AM22
RA File Number	052404000453 AM21
Licence No and Date	0511000016/null
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	2 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	A K RUBBER
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00235612AM22
RA File Number	522404000073 AM21
Licence No and Date	5211000011/null
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 18.08.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	3 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	A K RUBBER
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00235614AM22
RA File Number	522404000074 AM21
Licence No and Date	5211000008/null
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 18.08.2022.Hence, the Committee decided	

to defer the case. (Reminder letter issued on 23.09.2022).

Case No.	4 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	K K NAG PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM REVIW00002165AM23
RA File Number	072404000197 AM12
Licence No and Date	0710083332/18/10/2011
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	5 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	DODIA ESTABLISHMENT
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000364AM12
RA File Number	039404000736 AM12
Licence No and Date	0310665681/17/11/2011
Norms Committee Decision: The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.	

Case No.	6 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	TESA TAPES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000464AM12
RA File Number	039504001041 AM12
Licence No and Date	0310685674/12/03/2012
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	7 / NC/7/MEET/Sep/202223/9
Case Status	Case Rejected
Party Name	NEO CORP INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018405000380AM13
RA File Number	562404000035 AM13
Licence No and Date	5610001483/09/01/2013
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.02.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	8 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	GEEP INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000120AM18
RA File Number	039404001060 AM17
Licence No and Date	0310811386/22/02/2017
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022	
1. Complete technical details as per annexure to appendix 4E.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	9 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	VIKAS ECOTECH LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000460AM18

RA File Number	052404000437 AM18	
Licence No and Date	0510404932/13/12/2017	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms with 3% wastage as under:-		
Export Item : V-BLEND (SOE Compound)(Consisting of 37.4% SBS, 37.4%SBC,11.2%DOP)		
Qty.:1100000 KG		
Import item:		
S. No.	Item Description	Qty. Recommended
1.	SBS/Styrene Butadiene Styrene Co-Polymer/ SEBS/ SEPS	423551.4 Kg
2.	SBC/Styrene Butadiene Co-Polymer	423551.4 Kg
3.	General Purpose Polystyrene (GPPS) / Recycled pellets /Regrinded / off Spec.	63532.7 Kg
4.	Dicumyl Peroxide (DCP)	52943.9 Kg
5.	Titanium Dioxide (Tio2)	42355.1 Kg
6.	Dioctyl phthalate (DOP)	127065.4 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.	10 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	PRECISION MOULDS AND DIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000490AM18
RA File Number	052404000477 AM18
Licence No and Date	0510405185/02/01/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the Personal Hearing along with sample. Letter for PH to be issued. Hence, the Committee decided to defer the case.	

Case No.	11 / NC/7/MEET/Sep/202223/9
Case Status	Case Rejected
Party Name	SWASTIK POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000025AM19
RA File Number	052404000572 AM18
Licence No and Date	0510405616/12/02/2018
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 31.08.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	12 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000624AM19
RA File Number	039504000687 AM19
Licence No and Date	0310824539/18/10/2018
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	13 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000208AM20
RA File Number	332404000009 AM20
Licence No and Date	3310030559/28/06/2019
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

Item of Export	Quantity	Item of Import	Quantity. Recommended
Paddy Dehusking Rolls / Rubber Rolls containing 36 MT. of Rubber Compound & 6000 Nos. Cast Iron/Aluminium Drum	36 .00 MT (Excluding drums)	1. Synthetic Rubber (NBR)	25.704 MT
		2. Zinc oxide Active	Deleted indigenously procured
		3. Misc. Chemicals included Sulphur, Titanium Dioxide, SI 69, Stearic acid, e.t.c.	2.268 MT
		4.Silica	Deleted indigenously procured
		5.Rubber Chemicals	0.756 MT
		6.Bonding Agent / Adhesive/	Deleted indigenously procured
		7. Aluminum Drums Size 1.95 to 2.0 kg each	Net to Net
Item of Export	Quantity	Item of Import	Quantity. Recommended
Paddy Dehusking Rolls / Rubber Rolls containing 108 MT. of Rubber Compound & 36 MT of Aluminium Drum	144.00 MT.	1. Synthetic Rubber (NBR)	77.112 MT
		2. Zinc oxide Active	Deleted indigenously procured
		3. Misc. Chemicals included Sulphur, Titanium Dioxide, SI 69, Stearic acid, e.t.c.	6.804 MT
		4.Silica	Deleted indigenously procured

	5.Rubber Chemicals	2.268 MT
	6.Bonding Agent / Adhesive/	Deleted indigenously procured
	7. Aluminum Scrap	37.8 MT

Note: There will be a value cap of Rubber Chemicals and Misc. Chemicals as per the general note- 8 of Hand Book of procedure vol II.

RA concerned may take necessary action under Para 4.7 of HBP as per above dec

Case No.	14 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	MG POLYPLAST INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002498AM23
RA File Number	NA
Licence No and Date	0510412937/17/12/2019
Norms Committee Decision:	
The committee consider the case as per agenda and decided to call the firm for personal hearing. Hence, the committee decided to defer the case.	

Case No.	15 / NC/7/MEET/Sep/202223/9
Case Status	Case Rejected
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000559AM20
RA File Number	039504001028 AM20
Licence No and Date	0310834321/20/01/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 14.01.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	16 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022

and Date	
HQ File Number	018705000567AM20
RA File Number	332404000029 AM20
Licence No and Date	3310030646/21/01/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Item of Export	Quantity	Item of Import	Quantity. Recommended
Paddy Dehusking Rolls / Rubber Rolls containing 180 MT. of Rubber Compound & 60 MT of Aluminium Drum	244.00 MT.	1. Synthetic Rubber (NBR)	128.52 MT
		2. Zinc oxide Active	Deleted indigenously procured
		3. Misc. Chemicals included Sulphur, Titanium Dioxide, SI 69, Stearic acid, e.t.c.	11.34 MT
		4.Silica	Deleted indigenously procured
		5.Rubber Chemicals	3.78 MT
		6.Bonding Agent / Adhesive/	Deleted indigenously procured
		7. Aluminum Scrap	63 MT

Note: There will be a value cap of Rubber Chemicals and Misc. Chemicals as per the general note- 8 of Hand Book of procedure vol II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.	17 / NC/7/MEET/Sep/202223/9
Case Status	Case Rejected
Party Name	P&H MELAMINE TABLEWARE PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000591AM20
RA File Number	052404000690 AM20
Licence No and Date	0510413536/06/02/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 21.08.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	18 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000602AM20
RA File Number	342404000331 AM20
Licence No and Date	3410045861/11/02/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022	
1. As per process of manufacturing import item is methanol while in the application import item is chloroform. 2. Catalogue and details of import item no. 7 i.e. non-ionic.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	19 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000625AM20
RA File Number	022404000198 AM20
Licence No and Date	0210209810/02/03/2020
Norms Committee Decision:	
The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.	

Case No.	20 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred

Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000698AM21
RA File Number	342404000012 AM21
Licence No and Date	3410046008/27/04/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. As per process of manufacturing import item is methanol while in the application import item is chloroform. 2. Catalogue and details of import item no. 7 i.e. non-ionic. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	21 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018305000884AM21
RA File Number	022404000017 AM21
Licence No and Date	0210209906/04/06/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	22 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000766AM21
RA File Number	022404000035 AM21
Licence No and Date	0210209947/02/07/2020
Norms Committee Decision:	

The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.

Case No.	23 / NC/7/MEET/Sep/202223/9
Case Status	Case Rejected
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000784AM21
RA File Number	062404000020 AM21
Licence No and Date	0610039548/17/07/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 31.08.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	24 / NC/7/MEET/Sep/202223/9
Case Status	Case Rejected
Party Name	STRAW EXPRESS LLP
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000799AM21
RA File Number	039504000264 AM21
Licence No and Date	0310837558/07/08/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 31.08.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	25 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000808AM21
RA File Number	022404000055 AM21
Licence No and Date	0210210033/13/08/2020
Norms Committee Decision:	
The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.	

Case No.	26 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	SAMPARK INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000810AM21
RA File Number	052404000232 AM21
Licence No and Date	0510414898/17/08/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 31.08.2021 followed by areminder on 29.04.2022.Hence, the Committee decided to defer the case. (Reminder letter to be issued on 26.09.2022).	

Case No.	27 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000811AM21
RA File Number	072404000120 AM21
Licence No and Date	0710116891/17/08/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 24.03.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	28 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000812AM21
RA File Number	022404000062 AM21
Licence No and Date	0210210055/24/08/2020
Norms Committee Decision: The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.	

Case No.	29 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred

Party Name	STRAW EXPRESS LLP
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000857AM21
RA File Number	039504000388 AM21
Licence No and Date	0310838439/24/09/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 24.03.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	30 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000879AM21
RA File Number	039404000814 AM20
Licence No and Date	0310838779/07/10/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 24.03.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	31 / NC/7/MEET/Sep/202223/9		
Case Status	Case Approved		
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022		
HQ File Number	018705000886AM21		
RA File Number	039504000428 AM21		
Licence No and Date	0310838846/13/10/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-			
Export Item	Quantity	Import item	Quantity in Kg
SPC TILES / PVC TILES (Thickness 5.3 MM)	100000.0 SQUARE METER	PVC PRINTING FILM of Relevant thickness	16000.0

(Min. Weight – 808300.0 Kg) (Weight of PVC Compound in export should not be less than 7.394 KG/ Sq. Meter)	(SQM)	UV LACQUER/UV VARNISH	3000.0
		IXPE/FLOOR UNDERLAYMENT up to 1 MM thickness	12500.0
		PVC RESIN	400000.0
		HOT MELT GLUE/TECHNOMELT	3000.0
		CAZN stabilizer	34500.0
		CPE Impact Modifier	43000.0
		Internal Lubricant (Multi alcoholization fatty acid ester) or equivalent	10000.0
		PE WAX	8500.0
		ACR PVC Processing Aid	33000.0
		WEAR LAYER	38000.0
<u>NOTE: Rest of items are not allowed since not shown in the material balance.</u>			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	32 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000902AM21
RA File Number	062404000051 AM21
Licence No and Date	0610039656/22/10/2020
Norms Committee Decision:	

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 14.01.2022 followed by a reminder on 08.02.2022 and on 08.02.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 23.09.2022).

Case No.	33 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	018705000928AM21
RA File Number	039504000526 AM21
Licence No and Date	0310839607/19/11/2020
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 30.06.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	34 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	NEXON INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00235639AM22
RA File Number	242404000065 AM21
Licence No and Date	2410043330/25/11/2020
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 24.03.2022 followed by a reminder on 17.08.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	35 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	POLYLINK POLYMERS (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00233470AM22
RA File Number	082404000301 AM21
Licence No and Date	0810149108/26/11/2020
Norms Committee Decision:	

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 24.03.2022 followed by a reminder on 17.08.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).

Case No.	36 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00060866AM21
RA File Number	08AA04006475 AM21
Licence No and Date	0811000370/12/01/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.05.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	37 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	ALASKA MULTI POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00063188AM21
RA File Number	05AA04024224 AM21
Licence No and Date	0511000806/15/01/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022	
1. To indicate the full chemical name of import item No. 5, 6, 7 and 9. 2. To provide 4 E with indicating requirement per kg of export item excluding weight of Aluminum Drum (Not as per Number of roller) 3. Whether the export item weight includes the weight of Aluminum Drum.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	38 / NC/7/MEET/Sep/202223/9
Case Status	Case Rejected
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022

and Date	
HQ File Number	HQRNORM APPLY 00070566AM21
RA File Number	03AA04020394 AM21
Licence No and Date	0311001240/27/01/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 31.08.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	39 / NC/7/MEET/Sep/202223/9
Case Status	Case Rejected
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00070894AM21
RA File Number	05AA04026030 AM21
Licence No and Date	0511000948/27/01/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 29.09.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	40 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	SAGAR POLYTECHNIK LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00075656AM21
RA File Number	24AA04003294 AM21
Licence No and Date	2411000190/02/02/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022	
1. Complete technical details as per annexure to appendix 4E.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	41 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	SAGAR POLYTECHNIK LIMITED
Meeting Number	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022

and Date	
HQ File Number	HQRNORM APPLY 00075657AM21
RA File Number	24AA04003296 AM21
Licence No and Date	2411000189/02/02/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	42 / NC/7/MEET/Sep/202223/9
Case Status	Case Rejected
Party Name	VAGMINE OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00076607AM21
RA File Number	05AA04028242 AM21
Licence No and Date	0511001101/04/02/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 29.09.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	43 / NC/7/MEET/Sep/202223/9
Case Status	Case Rejected
Party Name	TOT TYRES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00081098AM21
RA File Number	05AA04029662 AM21
Licence No and Date	0511001194/10/02/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 29.09.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	44 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	SOHANLAL SHANTILAL JAIN
Meeting Number	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022

and Date	
HQ File Number	HQRNORM APPLY 00087812AM21
RA File Number	03AA04021433 AM21
Licence No and Date	0311001884/19/02/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms with 20% wastage as under: Export Item: RUBBER PADS Qty.: 1247 MT Import Item: Old & Used Tyre scrap/ Pairings scrap of rubber Qty.: 1496.4 MT RA concerned may take necessary action under para 4.7 of HBP as per above decision of NORMS COMMITTEE.	

Case No.	45 / NC/7/MEET/Sep/202223/9
Case Status	Case Rejected
Party Name	SRI RAMKARTHIC POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00091874AM21
RA File Number	32AA04006338 AM21
Licence No and Date	3211000532/25/02/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 29.09.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	46 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00034799AM22
RA File Number	34AA04000962 AM22
Licence No and Date	3411000538/07/05/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022	

1. As per catalogue furnished the requirement of fluorspar for 60% +-1% PTFE should be 1.71 Kg instead of 2.7Kg for 1 Kg of export.

2. Please submit the revised material balance to arrive at the quantity of raw material asked.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	47 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00040569AM22
RA File Number	03AA04010408 AM22
Licence No and Date	0311003796/13/05/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Polyether Polyol (Exacol TMP 950)	1 Kg	Trimethylolpropane	0.773 Kg
		Propylene Oxide	0.247 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.	48 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	INTERNATIONAL CONVEYORS LTD.
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00040681AM22
RA File Number	03AA04007329 AM22
Licence No and Date	0311003799/14/05/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

S. No	Export Item	Quantity
1.	PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 3500 (1MM X 1 MM THK) (10.656 Kg/Sq. Meter (Excluding weight of fasteners with Pin)	5000.0 SQUARE METER (SQM)
2.	PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 3500 (2MM X 2 MM) (12.086 Kg/Sq. Meter (Excluding weight of fasteners with Pin)	4000.0 SQUARE METER (SQM)
3.	PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 6000 (2 MM X 2 MM THK) (14.238 Kg/Sq. Meter (Excluding weight of fasteners with Pin)	7000.0 SQUARE METER (SQM)

Export Item no.	Import tem	Quantity
1	POLYESTER FILAMENT YARN (1000 D)	11800.0 Kg
1	PVC RESIN	13400.0 Kg
1	PHOSPHATE PLASTICIZER	10760.0 Kg
1	FASTENERS WITH PINS	Net to Net
2	POLYESTER FILAMENT YARN (1000 D)	9440.0 Kg
2	PVC RESIN	13532.0 Kg
2	PHOSPHATE PLASTICIZER	10680.0 Kg

2	FASTENERS WITH PINS	Net to Net
3	POLYESTER FILAMENT YARN (1000 D)	24010.0 Kg
3	NYLON YARN (1260 D)	5670.0 Kg
3	PVC RESIN	24941.0 Kg
3	PHOSPHATE PLASTICIZER	19733.0 Kg
3	FASTENERS WITH PINS	Net to Net

NOTE: Quantity for import item no. 1to 3, 5 to 7, 9 to 12: As applied For

Quantity for import item no. 4, 8, 13: Net to Net

Wastage Allowed: 5% on Raw Material and Nil wastage on Fastener

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	49 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00041173AM22
RA File Number	03AA04010384 AM22
Licence No and Date	0311003806/14/05/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Polyether Polyol (Exacol G 540)	1 Kg	Porpylene Oxide	0.7049 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.	50 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00042301AM22
RA File Number	03AA04027430 AM21
Licence No and Date	0311003851/17/05/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 2.5% for E glass, 3% wastage for Resin in Acrylate solution and 5% wastage for HDPE compound as under:-

Export Item: : FRP ROD FOR OPTICAL FIBER CABLE (VARIOUS SIZES ,as per the list attached*)

Quantity: 2,62,63,800.00 Metre (319,531 kg)

Import Items:-

S.No.	Import Items	Quantity
1.	E glass (Roving / Yarn or Glass fiber	254568.149 kg
2.	Complex High Molecular weight resin in acrylate solution	49565.438 Kg
3.	HDPE Compound	17912.790 Kg

*List of items:

S. No.	Size & Description Of Cables	Qty (MTR)	Cable wt (MTs)	Description of Import Item	UOM	Total RM Consumption (Incl. Wastage)
1	FRP ROD FOR OPTICAL FIBER CABLE					
1.01	FRP Rod 2.3 mm uncoated	1159000	10.434	E GLASS (ROVING/YARN OR GLASS FIBER ROVING /YARN)	KG	9028.610
1.01				COMPLEX HIGH MOLECULAR WEIGHT RESIN IN ACRYLATE SOLUTION	KG	1674.859

1.02	FRP Rod 2.0 mm uncoated	655000	4.455	E GLASS (ROVING/YARN OR GLASS FIBER ROVING /YARN)	KG	3826.838
1.02				COMPLEX HIGH MOLECULAR WEIGHT RESIN IN ACRYLATE SOLUTION	KG	743.194
1.03	FRP Rod 2.3 mm uncoated	1814000	16.331	E GLASS (ROVING/YARN OR GLASS FIBER ROVING /YARN)	KG	14131.060
1.03				COMPLEX HIGH MOLECULAR WEIGHT RESIN IN ACRYLATE SOLUTION	KG	2621.393
1.04	FRP Rod 1.7 mm uncoated with 0.45 mm steel wire	1500000	9.251	E GLASS (ROVING/YARN OR GLASS FIBER ROVING /YARN)	KG	6457.500
1.04				COMPLEX HIGH MOLECULAR WEIGHT RESIN IN ACRYLATE SOLUTION	KG	1092.315
1.04				INDIGENOUS ITEM 1890.000 kg		
1.04						
1.05	FRP Rod 2.1 mm	600000	5.265	E GLASS (ROVING/YARN	KG	3874.500

	uncoated with 0.45 mm steel wire			OR GLASS FIBER ROVING /YARN)		
1.05				COMPLEX HIGH MOLECULAR WEIGHT RESIN IN ACRYLATE SOLUTION	KG	750.870
1.05				INDIGENOUS ITEM 756.000 Kg		
1.05						
1.06	FRP Rod 9.0 mm uncoated	54000	7.442	E GLASS (ROVING/YARN OR GLASS FIBER ROVING /YARN)	KG	6475.950
1.06				COMPLEX HIGH MOLECULAR WEIGHT RESIN IN ACRYLATE SOLUTION	KG	1158.008
1.07	FRP Rod 6.5 mm uncoated	36000	2.591	E GLASS (ROVING/YARN OR GLASS FIBER ROVING /YARN)	KG	2243.520
1.07				COMPLEX HIGH MOLECULAR WEIGHT RESIN IN ACRYLATE SOLUTION	KG	413.887
1.08	FRP Rod 2.0 mm water blocking	8000000	57.760	E GLASS (ROVING/YARN OR GLASS FIBER ROVING /YARN)	KG	46740.000

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

1.08				COMPLEX HIGH MOLECULAR WEIGHT RESIN IN ACRYLATE SOLUTION	KG	9080.480
1.08				INDIGENOUS ITEM 3344.000 Kg		

Case No.	51 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00099435AM22
RA File Number	34AA04000996 AM22
Licence No and Date	3411000627/25/05/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. As per catalogue furnished the requirement of fluorspar for 60% +-1% PTFE should be 1.71 Kg instead of 2.7Kg for 1 Kg of export. 2. Please submit the revised material balance to arrive at the quantity of raw material asked. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	52 / NC/7/MEET/Sep/202223/9		
Case Status	Case Approved		
Party Name	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022		
HQ File Number	HQRNORM APPLY 00100070AM22		
RA File Number	03AA04017815 AM22		
Licence No and Date	0311004062/25/05/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

Blended Polyol (Ecopuf CP 2015 B)	1 Kg	Phthalic Anhydride	0.0162 Kg
		Diethylene Glycol	0.065 Kg
		Propylene Oxide	0.510 Kg
		Ethylenediamine	0.0177 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.	53 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00110742AM22
RA File Number	34AA04002182 AM22
Licence No and Date	3411000713/09/06/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-

Export Item	Quantity	Import item	Quantity
HARD ACRYLIC EMULSION (SPCRYL MOFG, SPCRYL LOFG, SPCRYL HOFG, SPCRYL LOP, SPCRYL 160, SPCRYL 170) STYRENE METHYL METHACR(HARD ACRYLIC EMULSION (SPCRYL MOFG, SPCRYL LOFG, SPCRYL HOFG, SPCRYL LOP, SPCRYL 160, SPCRYL 170) STYRENE METHYL METHACRYLATE CO-POLYMER LATEX & RESIN)) (Solid Content 100%)	4000000.0 Kg	Styrene	1095,000.0
		Alpha Methyl Styrene	1461,200.0
		Acrylic Acid	1461,200.0
		Butyl Acrylate	181,200.0

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.	54 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00110890AM22
RA File Number	34AA04002179 AM22
Licence No and Date	3411000714/09/06/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-

Export Item	Quantity	Import item	Quantity
HARD ACRYLIC EMULSION (SPCRYL EOFGL, SPCRYL EOFGL, SPCRYL EFG, SPCRYL EHG) STYRENE ETHYL HEXYL ACRYLATE CO-POLYMER LATEX(HARD ACRYLIC EMULSION (SPCRYL EOFGL, SPCRYL EOFGL, SPCRYL EFG, SPCRYL EHG) STYRENE ETHYL HEXYL ACRYLATE CO-POLYMER LATEX & RESIN)) (SOLID Content 47.48%)	1000000.0 Kg	Styrene	113660.0 Kg
		Alpha Methyl Styrene	37100.0 Kg
		Acrylic Acid	279020.0 Kg
		2 Ethyl Hexyl Acrylate	27820.0 Kg
		Butyl Acrylate	46380.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	55 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00110893AM22
RA File Number	34AA04002178 AM22
Licence No and Date	3411000715/09/06/2021

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).

Case No.	56 / NC/7/MEET/Sep/202223/9
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Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00133155AM22
RA File Number	34AA04004941 AM22
Licence No and Date	3411000810/07/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. As per catalogue furnished the requirement of fluorspar for 60% +-1% PTFE should be 1.71 Kg instead of 2.7Kg for 1 Kg of export. 2. Please submit the revised material balance to arrive at the quantity of raw material asked. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	57 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00136847AM22
RA File Number	34AA04004939 AM22
Licence No and Date	3411000830/12/07/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. As per catalogue furnished the requirement of fluorspar for 60% +-1% PTFE should be 1.71 Kg instead of 2.7Kg for 1 Kg of export. 2. Please submit the revised material balance to arrive at the quantity of raw material asked. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	58 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	PLATINUM POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00175585AM22

RA File Number	03AA04068996 AM22
Licence No and Date	0311006637/02/09/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 08.04.2022 followed by a reminder on 13.05.2022 and on 13.07.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 29.09.2022).	

Case No.	59 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	PLATINUM POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00175587AM22
RA File Number	03AA04070422 AM22
Licence No and Date	0311006638/02/09/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 29.09.2021 followed by a reminder on 08.04.2022 and on 01.06.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 23.09.2022).	

Case No.	60 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	PLATINUM POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00175588AM22
RA File Number	03AA04070371 AM22
Licence No and Date	0311006639/02/09/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.05.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	61 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	ELAVIN CHEMTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022

HQ File Number	HQRNORM APPLY 00302631AM22
RA File Number	08AX04000131 AM22
Licence No and Date	0811003613/30/12/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 14.01.2022 followed by a reminder on 01.06.2022 and on 13.07.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 23.09.2022).	

Case No.	62 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	POLYMERLINK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00306935AM22
RA File Number	03AX04000459 AM22
Licence No and Date	0311010042/04/01/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 08.04.2022 followed by a reminder on 01.06.2022 and on 13.07.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 23.09.2022).	

Case No.	63 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00310585AM22
RA File Number	03AX04000548 AM22
Licence No and Date	0311010228/07/01/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 08.04.2022 followed by a reminder on 13.05.2022 and on 01.06.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	64 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00334468AM22
RA File Number	03AX04000743 AM22
Licence No and Date	0311010959/28/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	65 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00337244AM22
RA File Number	08AX04000364 AM22
Licence No and Date	0811003924/31/01/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 15.06.2022 followed by a reminder on 13.07.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	66 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00340476AM22
RA File Number	03AX04000988 AM22
Licence No and Date	0311011078/02/02/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 18.08.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	67 / NC/7/MEET/Sep/202223/9
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Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00373683AM22
RA File Number	03AX04001423 AM22
Licence No and Date	0311012207/03/03/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	S. No.	Description	Qty
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.458
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.001
		7	6A) CARBON BLACK FEED STOCK (CBFS)	50.169
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.885
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT	3.405

			UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.935
		13	RUBBER CHEMICAL :ACCELERATOR	0.521
		14	RUBBER CHEMICAL :RETARDERS	0.088
		15	ZINC OXIDE	1.768
		16	STEARIC ACID	1.063
		17	MICROCRYSTALLINE PETROLEUM WAX	0.827
		18	PRECIPITATED SILICA	0.003
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.296
		20	PHENOLIC TACKIFIER RESIN	0.230
		21	INSOLUBLE SULPHUR	0.134
		22	PROCESSING ADDITIVES	0.560
		23	HOMOGENIZING AGENT	0.005
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190

		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		26	BLADDERS (Qty. in Nos.)	0.020
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.	68 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00373685AM22
RA File Number	03AX04001411 AM22
Licence No and Date	0311012209/03/03/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	S. No.	Description	Qty
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501

		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.458
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.001
		7	6A) CARBON BLACK FEED STOCK (CBFS)	50.169
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.885
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.405
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.935
		13	RUBBER CHEMICAL :ACCELERATOR	0.521
		14	RUBBER CHEMICAL :RETARDERS	0.088
		15	ZINC OXIDE	1.768
		16	STEARIC ACID	1.063
		17	MICROCRYSTALLINE PETROLEUM WAX	0.827
		18	PRECIPITATED SILICA	0.003
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED	4.296

			AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		20	PHENOLIC TACKIFIER RESIN	0.230
		21	INSOLUBLE SULPHUR	0.134
		22	PROCESSING ADDITIVES	0.560
		23	HOMOGENIZING AGENT	0.005
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		26	BLADDERS (Qty. in Nos.)	0.020
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

NOTE: Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	69 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00373688AM22
RA File Number	03AX04001431 AM22
Licence No and Date	0311012196/03/03/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	S. No.	Description	Qty
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,576,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.406
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.572
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.075
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.501
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.458
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.001
		7	6A) CARBON BLACK FEED STOCK (CBFS)	50.169
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.885
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.405
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.472
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.935
		13	RUBBER CHEMICAL :ACCELERATOR	0.521

		14	RUBBER CHEMICAL :RETARDERS	0.088
		15	ZINC OXIDE	1.768
		16	STEARIC ACID	1.063
		17	MICROCRYSTALLINE PETROLEUM WAX	0.827
		18	PRECIPITATED SILICA	0.003
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.296
		20	PHENOLIC TACKIFIER RESIN	0.230
		21	INSOLUBLE SULPHUR	0.134
		22	PROCESSING ADDITIVES	0.560
		23	HOMOGENIZING AGENT	0.005
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		26	BLADDERS (Qty. in Nos.)	0.020
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

NOTE: Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.	70 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	GUARNIFLON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00378185AM22
RA File Number	03AX04001489 AM22
Licence No and Date	0311012319/07/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	71 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	GUARNIFLON INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00378186AM22
RA File Number	03AX04001491 AM22
Licence No and Date	0311012320/07/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	72 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00382596AM22
RA File Number	13AX04000102 AM22
Licence No and Date	1311001074/10/03/2022

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.05.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).

Case No.	73 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	AJIT INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00383399AM22
RA File Number	05AX04001234 AM22
Licence No and Date	0511010893/11/03/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.05.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	74 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	PRAKASH PIPES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00383442AM22
RA File Number	05AX04001263 AM22
Licence No and Date	0511010895/11/03/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.05.2022 followed by a reminder on 13.07.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	75 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00386433AM22
RA File Number	03AX04001772 AM22
Licence No and Date	0311012795/14/03/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	76 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00389126AM22
RA File Number	03AX04001767 AM22
Licence No and Date	0311012954/16/03/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	77 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00394732AM22
RA File Number	05AX04001297 AM22
Licence No and Date	0511011251/21/03/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	78 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred

Party Name	ESSEN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00397965AM22
RA File Number	24AX04000085 AM22
Licence No and Date	2411001456/23/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	79 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00399527AM22
RA File Number	34AX04000419 AM22
Licence No and Date	3411002017/24/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	80 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00402580AM22
RA File Number	56AX04000095 AM22
Licence No and Date	5611000864/26/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its	

meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	81 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00403402AM22
RA File Number	03AX04001769 AM22
Licence No and Date	0311013372/27/03/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 01.06.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	82 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00404654AM22
RA File Number	03AX04001582 AM22
Licence No and Date	0311013403/28/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022	
1. Complete technical details as per annexure to appendix 4E.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	83 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00406017AM22

RA File Number	05AX04001318 AM22
Licence No and Date	0511011440/29/03/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 01.06.2022 followed by a reminder on 13.07.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	84 / NC/7/MEET/Sep/202223/9		
Case Status	Case Approved		
Party Name	RAJSHA CHEMICALS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022		
HQ File Number	HQRNORM APPLY 00001854AM23		
RA File Number	34AX04000267 AM23		
Licence No and Date	3411002483/05/07/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:			
Export Item	Quantity	Import item	Quantity
BLEND	1 Kg	RESIN	0.7194 Kg
ED MODIFIED RESIN((AMINO RESIN))			
(HMMM content 71.94% +- 1 %)			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	85 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002042AM23
RA File Number	26AX04000028 AM23
Licence No and Date	2611000637/14/07/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022	

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	86 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002073AM23
RA File Number	08AX04000611 AM23
Licence No and Date	0811005518/15/07/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	87 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002128AM23
RA File Number	07AX04000493 AM23
Licence No and Date	0711004710/19/07/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	88 / NC/7/MEET/Sep/202223/9
Case Status	Case Approved
Party Name	MACRO POLYMERS PVT LTD
Meeting Number	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022

and Date			
HQ File Number	HQRNORM APPLY 00002140AM23		
RA File Number	08AX04000604 AM23		
Licence No and Date	0811005559/19/07/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied as under:			
Export Item	Quantity	Import item	Quantity
ACRYLIC RESIN MACRYL-7333 HV (RESIN CONTENT 60+/-2%)	48000.0 Kg	Styrene Monomer	16320.0 Kg
		Butyl Acrylate	7008.0 Kg
		2-Hydroxy Ethyl Acrylate	5712.0 Kg
		Glacial Acrylic Acid	336.0 Kg
		Di-Tert-Butyl-Peroxide (DTBP)	432.0 Kg
		Propylene Glycol Monomethyl Ether Acetate (PMA)	1488.0 Kg
		Xylene	18336.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	89 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002218AM23
RA File Number	26AX04000030 AM23
Licence No and Date	2611000645/22/07/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its	

meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	90 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002292AM23
RA File Number	03AX04000033 AM23
Licence No and Date	0311016637/27/07/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	91 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002324AM23
RA File Number	05AX04001184 AM23
Licence No and Date	0511014006/28/07/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	92 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002452AM23
RA File Number	05AX04001092 AM23
Licence No and Date	0511014096/03/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	93 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002511AM23
RA File Number	03AX04001891 AM23
Licence No and Date	0311017008/08/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	94 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002530AM23
RA File Number	05AX04001315 AM23
Licence No and Date	0511014163/08/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022	

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	95 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002531AM23
RA File Number	05AX04001241 AM23
Licence No and Date	0511014164/08/08/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	96 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	JPFL FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002567AM23
RA File Number	05AX04001306 AM23
Licence No and Date	0511014188/10/08/2022

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).

Case No.	97 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002614AM23
RA File Number	05AX04001341 AM23

Licence No and Date	0511014259/12/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	98 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002617AM23
RA File Number	05AX04001368 AM23
Licence No and Date	0511014262/12/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	99 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002629AM23
RA File Number	03AX04002649 AM23
Licence No and Date	0311017146/12/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	100 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002643AM23
RA File Number	03AX04002698 AM23
Licence No and Date	0311017246/14/08/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	101 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002686AM23
RA File Number	26AX04000042 AM23
Licence No and Date	2611000668/18/08/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022.Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).	

Case No.	102 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002717AM23
RA File Number	05AX04001421 AM23
Licence No and Date	0511014393/22/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022 1. Complete technical details as per annexure to appendix 4E.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	103 / NC/7/MEET/Sep/202223/9
Case Status	Case Deferred
Party Name	NATUR TEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Sep/ 202223/ 9 and 22/09/2022
HQ File Number	HQRNORM APPLY 00002856AM23
RA File Number	04AX04000444 AM23
Licence No and Date	0411003883/30/08/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/Sep/2022-23/9 dated 22.09.2022

1. Generic name of import item no 3, 4.
2. Catalogue of all import item with chemical name.
3. Commercial value of wastage generated if it is not reused.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.09.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case